

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-67/2022/11759/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lohit Kumar Saikia,
District and Sessions Judge,
Sivasagar.

Dated Guwahati the 07th December, 2023.

Sub: **Winter vacation.**

Ref:- Your letter No. DJSV/STDR/F-87/2023/7882 dtd. 30.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **permission to avail the Winter vacation, from 23.12.2023 to 31.12.2023, alongwith station leave permission, from the evening of 22.12.2023, till the morning of 02.01.2024**, as prayed for.

The Additional District & Sessions Judge, FTC, Sivasagar and in his absence, the next seniormost Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-67/2022/11760-11761/A dated 07-12-2023

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)